

# NATIONAL COMPANY LAW TRIBUNAL

## DAILY WISE OBJECTION LIST DATED 01.12.2022 to 06.12.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	17/06/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102049002022		R P INDIA FOODS PVT LTD VS	Sec. 230-232 - Second Motion	5/12/2022	Account treatment certificate missed rule 133, wrong pgs annex in pg no 137 according to index	-
2	12/9/2022	Company Appeal(Companies Act)	710102074322022		R P INDIA FOODS PVT LTD VS	Sec 252 (3)	5/12/2022	pgs not clear 52 to 92,135, true copy sign missed in annexures,pg no 276 missed, master index missed in 1st volume, welfare not clear in vakaltnama	Alok Kumar Palai
3	20/09/2022	Company Petition IB (IBC)	710102076782022		RANA ARCHITECTURAL SOLUTIONS PRIVATE LIMITED VS SHANI CORPORATION LIMITED	IBC Under Sec 9	6/12/2022	page:33 not clear,	VISHRUT JAIN
4	23/09/2022	Company Petition IB (IBC)	710102078152022		HIMALAYA ECO PARK & RESORTS VS VINAY GUPTA	Section 95(1)	6/12/2022	page:14-15 details not fill, multiple petition uploaded, 1petition and 1 proof of service only,etc	PANKAJ
5	29/09/2022	Company Petition IB (IBC)	710102079972022		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR. JAGDISH KUMAR BAWEJA	Section 95(1)	6/12/2022	volume wise index missed, memo of parties, list of dated events missed with index, page:289-290 translation, estamp paper missed supportitng affidavit ,vakalatnama wrong arrange, (place on last page with 25rs advocate welfare and 3rs cort fee missed) contact to registry etc	Krishnamurthy
6	29/09/2022	Company Petition IB (IBC)	710102079872022		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR. PARTH BAWEJA	Section 95(1)	6/12/2022	volume wise index missed, memo of parties, list of dated events missed with index, page:289-290 translation, estamp paper missed supporting affidavit ,vakalatnama wrong arrange, (place on last page with 25rs advocate welfare and 3rs court fee missed) contact to registry, etc	Krishnamurthy

7	29/09/2022	Company Petition IB (IBC)	710102079942022		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR. MADAN LAL BAWEJA	Section 95(1)	6/12/2022	volume wise index missed, memo of parties, list of dated events missed with index, page:289-290 translation, estamp paper missed supporting affidavit ,vakalatnama wrong arrange, (place on last page with 25rs advocate welfare and 3rs court fee missed) contact to registry, etc	Krishnamurthy
8	29/09/2022	Company Petition IB (IBC)	710102079982022		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS MR. JUGAL KISHORE BAWEJA	Section 95(1)	6/12/2022	volume wise index missed, memo of parties, list of dated events missed with index, page:289-290 translation, estamp paper missed supporting affidavit ,vakalatnama wrong arrange, (place on last page with 25rs advocate welfare and 3rs court fee missed) contact to registry, etc	Krishnamurthy
9	23/09/2022	Company Petition IB (IBC)	710102078102022		SUPREME EXIMP PTE. LTD. VS JEWEL OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	6/12/2022	jurisdiction not in delhi	Vijay
10	13/10/2022	Company Petition IB (IBC)	710102084582022		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	1/12/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
11	13/10/2022	Company Petition IB (IBC)	710102084552022		STATE BANK OF INDIA VS MANDAR DAS JAIN	Section 95(1)	1/12/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish

12	13/10/2022	Company Petition IB (IBC)	710102084542022		STATE BANK OF INDIA VS SANJAY GOEL S/O RAJ KUMAR GOEL	Section 95(1)	1/12/2022	counsel details missed, on every index, petition every pages sign missed, page:17 numbering missed, page:46 not clear, 25rs advocate welfare and 3rs court fee missed, (court fee and welfare place on blank side of vakalatnama) separate proof of service pdf missed, etc, contact to registry	Ashish
13	13/10/2022	Company Petition IB (IBC)	710102084562022		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	1/12/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
14	13/10/2022	Company Petition IB (IBC)	710102084572022		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	1/12/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
15	13/10/2022	Company Petition IB (IBC)	710102084532022		STATE BANK OF INDIA VS SHUBHAM JAIN	Section 95(1)	1/12/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish

16	15/10/2022	Company Petition IB (IBC)	710102085842022		INTEC CAPITAL LIMITED VS JAGMAL SINGH	Section 95(1)	6/12/2022	page:78-86, 100, 102, 105, 106, 109-110, 113, 116, 122-124, 170, 189, 196, 200-203, 229-235, 241-244, 353-354 not clear, typed copy required etc	INTEC CAPITAL LIMITED
17	20/10/2022	Company Petition IB (IBC)	710102087832022		NEERAJ KUMAR DUBEY AND OTHERS VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	1/12/2022	page:116-123, 135-144, 165-169, 208, 212, 218-220, 273, 309-310, 390, 404, 418, 420-428, 467-476, 488-496, 497-506, 575, 584, 588-596, 659, 660, 749, 752, 804-811, 815-822, 885-888, 893-899, 906, 923, 982, 996, 1000, 1032, 1036-1037, 1039-1040, 1068, 1134, 1152-1154, 1160, 1174-1175, 1222-1223, 1237, 1240, 1266, 1272, 1286, 1290-1291, 1310, 1315-1316, 1334, 1341, 1347-1348, 1384-1385, 1388, 1837-1838, not clear, (contact to registry pages wrong arrange,) etc	Rishabh Govila
18	25/10/2022	Company Petition (Companies Act)	710102088442022		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS SATMAYA TRADING COMPANY LIMITED	Sec 241 (2)	5/12/2022	Wrong pagination after pg no 911, pgs wrong arrange 2727,2728,2730,2731	sfionclt
19	3/11/2022	Company Petition IB (IBC)	710102090822022		BANK OF BARODA VS CYGNUS SPLENDID LIMITED	IBC under Sec 7	6/12/2022	25rs advocate welfare missed, and 3rs court fee has been misplaced, paste on blanks side of vakaltnama ( vakalatnama not clear) ,etc	Asiya Khan
20	5/11/2022	Company Petition IB (IBC)	710102091232022		IDBI BANK LIMITED VS SMT SANGEETA AGARWAL	Section 95(1)	1/12/2022	page:blank after 712,	SATISH
21	5/11/2022	Company Petition IB (IBC)	710102091432022		IDBI BANK LIMITED VS SATYA NARAIN AGARWAL	Section 95(1)	6/12/2022	&quot;page:86 , 161-181 , not clear, index wrong arrange, contact to registry&quot;	SATISH
22	8/11/2022	Company Petition IB (IBC)	710102092222022		INTEC CAPITAL LIMITED VS KANISHK DUGGAL	Section 95(1)	6/12/2022	pagE:84-90, 116, 157, 167, 171, 163, not clear,( typed copy required) etc	INTEC CAPITAL LIMITED

23	10/11/2022	Company Petition (Companies Act)	710102093062022		ART BUSINESS & CONSUMER FINANCE (INDIA)PRIVATE LIMITED VS ART CORPORATE FINANCE (INDIA) PRIVATELIMITED	Sec. 230-232 - Second Motion	1/12/2022	Wrong case type select,link 2nd motion with 1st motion, supporting affidavit and e stamp not notarize,small font 107 to 113,116 to 119,175 to 185, volume wise separate index missed, e stamp and affidavit not notarize from pg no 242 to 249	Gaurav
24	12/11/2022	Company Petition (Companies Act)	710102093812022		SATISH KUMAR SETHI VS PCL OIL AND SOLVENTS LIMITED	Sec. 241(1),Sec. 242(4)	6/12/2022	Pgs not clear 940 to 958,1020 to 1048,	MOHIT CHAUDHARY
25	5/11/2022	Company Petition IB (IBC)	710102091422022		IDBI BANK LIMITED VS SANJIV AGARWAL	Section 95(1)	1/12/2022	page:blank after 712,	SATISH
26	15/11/2022	Company Petition (Companies Act)	710102094292022		SUNIL KUMAR VS FERRO EDIFICE PRIVATE LIMITED	Intervention Application	1/12/2022	Wrong Documents uploaded	SUNIL KUMAR
27	17/11/2022	Company Petition IB (IBC)	710102094952022		CANARA BANK VS MRS. NEETA BANSAL	Section 95(1)	6/12/2022	page:33-38, not clear, page 82-83, 153-154, 165-180, 185-188, cut, page:89-98 not clear, etc	SHANKARI MISHRA
28	18/11/2022	Company Petition IB (IBC)	710102095412022		CENTRAL GOODS & SERVICE TAX THROUGH DEPUTY COMMISSIONER VS GOVIND JEE DAIRYMILK PRIVATE LIMITED	IBC Under Sec 9	6/12/2022	10rs special adhesive missed on compliance affidavit 9(3)b.	Kapil Sharma
29	18/11/2022	Company Petition IB (IBC)	710102095612022		MR. AMARJIT SINGH DASWAL VS PUNJAB NATIONAL BANK	Section 94(1)	1/12/2022	true copy sign missed on every pages of annexures, etc	SANGEETA BOHRA
30	21/11/2022	Company Appeal(Companies Act)	710102096322022		MR. AMARJIT SINGH DASWAL VS PUNJAB NATIONAL BANK	Sec 252 (3)	1/12/2022	vol-2 separate index missed, stk 07 missed, company master data missed	deepti grover khanna
31	21/11/2022	Company Appeal(Companies Act)	710102096302022		MR. AMARJIT SINGH DASWAL VS PUNJAB NATIONAL BANK	Sec 252 (3)	1/12/2022	pgs not clear 522, small font 530,550,551	Bhupendra
32	19/11/2022	Company Petition IB (IBC)	710102095992022		MRS. GUNITA DASWAL PERSONAL GUARANTOR VS PUNJAB NATIONAL BANK	Section 94(1)	1/12/2022	true copy sign missed on every pages of annexures, etc	SANGEETA BOHRA
33	17/11/2022	Company Petition IB (IBC)	710102095142022		CANARA BANK VS MR. SAMEER BANSAL	Section 95(1)	6/12/2022	page:33-38, not clear, page 82-83, 153-154, 165-180, 185-188, cut, page:89-98 not clear, etc	SHANKARI MISHRA
34	23/11/2022	Company Appeal(Companies Act)	710102096782022		CANARA BANK VS MR. SAMEER BANSAL	Sec 252 (1)	6/12/2022	Wrong case type select	Anand Mohan Mishra

35	26/11/2022	Company Petition IB (IBC)	710102097892022		SARAN EQUIPMENTS AND ENGINEERS PRIVATE LIMITED VS ASPG INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	1/12/2022	page:81-85, 115-120, double page numbering, page:115-118 cut, etc	ANANT A PAVGI
36	27/11/2022	Company Petition IB (IBC)	710102098212022		YES BANK LIMITED VS DEVENDRA GUPTA	Section 95(1)	5/12/2022	page:142-165, 169-173, 222, 226, 419-447, 456-497, 533, not clear, etc	ABHISHEK
37	27/11/2022	Company Petition IB (IBC)	710102098182022		YES BANK LIMITED VS PARAS GUPTA	Section 95(1)	1/12/2022	page:221, 426-432, not clear, etc	ABHISHEK
38	26/11/2022	Company Appeal(Companies Act)	710102097952022		YES BANK LIMITED VS PARAS GUPTA	Sec 252 (1) - By Government Body	1/12/2022	True copy sign missed in annexure	PUNEET
39	26/11/2022	Company Petition IB (IBC)	710102098122022		UNO MINDA LIMITED VS RAJEEV KUMAR JAIN	Section 95(1)	1/12/2022	proof of service missed, page:212-234, 238-271, 330-354, not clear, 25rs advocate welfare missed, etc	Krishan Kumar
40	25/11/2022	Company Petition (Companies Act)	710102097802022		CHANDA DEVI VS BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 241(1)	1/12/2022	True copy sign missed in annexure, pgs not clear 77,191,194,195, 1rs court fees missed in vakaltname	BHARAT
41	26/11/2022	Company Appeal(Companies Act)	710102097962022		CHANDA DEVI VS BRICKREDSYS INDIA PRIVATE LIMITED	Sec 252 (1) - By Government Body	1/12/2022	True copy sign missed in annexure	PUNEET
42	26/11/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102098012022		LEPAKSHI TUBES PRIVATE LIMITED VS BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/12/2022	Account treatment certificate missed rule 133	ANANG
43	27/11/2022	Company Petition IB (IBC)	710102098192022		YES BANK LIMITED VS PRATEEK GUPTA	Section 95(1)	5/12/2022	page:130-144, 150-164, 169-173, 176, 187-221, 229-230, 363-369, 374-377, 379, 423-436, not clear, etc	ABHISHEK
44	29/11/2022	Company Petition IB (IBC)	710102099012022		STATE BANK OF INDIA VS JATINDER SINGH	Section 95(1)	5/12/2022	page:165-167, 248, 358, 404, 406, 408, not clear page 425 missed, etc	SIDDHARTH SANGAL
45	29/11/2022	Company Petition IB (IBC)	710102098982022		STATE BANK OF INDIA VS HARDEEP SINGH	Section 95(1)	5/12/2022	page:165 not clear, page:403, 405, 407, 409, not clear page etc	SIDDHARTH SANGAL
46	27/11/2022	Company Petition IB (IBC)	710102098242022		YES BANK LIMITED VS SUHDA GUPTA	Section 95(1)	1/12/2022	page:420-428 double page numbering and pages not clear, double page numbering on 3rd volume, etc	ABHISHEK
47	27/11/2022	Company Petition IB (IBC)	710102098202022		YES BANK LIMITED VS ANIL KUMAR BANBAH	Section 95(1)	5/12/2022	page:34-36 wrong arrange, page:130-137, 142, 148-157, 162-165, 169-173, 188-190, 221, 226-227, 230, 389-395, 421-461, not clear, etc	ABHISHEK

48	29/11/2022	Company Petition (Companies Act)	710102098682022		SADHANA DWIVEDI VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	5/12/2022	E stamps missed with supporting affidavits, pgs not clear 35,46, true copy sign missed in annexure, 25rs welfare and 3rs court fees missed in all vakaltnama, advance service missed, make one pdf after that upload the petition	Sumit Nandvani
49	27/11/2022	Company Petition IB (IBC)	710102098232022		YES BANK LIMITED VS RAJ RANI	Section 95(1)	5/12/2022	page:130-176, 221, 435-441, 448-508 double page numbering, etc	ABHISHEK
50	29/11/2022	Company Petition (Companies Act)	710102098932022		M/S PAWAR BUILDERS PVT. LTD. VS THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	5/12/2022	Wrong case type select, pgs not clear 131 to 137, 207, 208, 212, 213, pgs in hindi 138 to 205, income tax advance service missed, stk 7 missed, 25rs welfare and 3rs court fees missed in all vakaltnama	Achal Gupta
51	27/11/2022	Company Petition IB (IBC)	710102098222022		YES BANK LIMITED VS ANIL KUMAR GEOL	Section 95(1)	5/12/2022	page:156, 300-304, 328-344, not clear, remove double page numbering on every pages of annexures, etc	ABHISHEK
52	28/11/2022	Company Petition IB (IBC)	710102098362022		JONEJA BRIGHT STEELS PRIVATE LIMITED VS NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	5/12/2022	page:29-42 not clear and page are cut, 43-76, cut, 25rs advocate welfare and 3rs court fee missed, etc	RISHI SOOD
53	29/11/2022	Company Petition IB (IBC)	710102098822022		THE BANK OF BARODA LIMITED VS M/S ULTIMATE INFOVISION PVT. LTD	IBC under Sec 7	5/12/2022	volume wise index missed, irp registration certificate missed with form-2, page:60 not clear, page:94-98 not clear, 101 not clear, page:142 blur, 162, 164-171, not clear, etc	ANUP KUMAR
54	29/11/2022	Company Petition IB (IBC)	710102098672022		SUNIL DUTT AGGARWAL VS ICICI BANK LIMITED	Section 94(1)	5/12/2022	jurisdiction mumbai	Sanjay Goel
55	30/11/2022	Contempt Petition (IBC)	710102099482022		SHIV GORAKH BUILDTECH PRIVATE LIMITED VS RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/12/2022	section wrong	PRANAV
56	29/11/2022	Company Petition IB (IBC)	710102098892022		ALLIANCE LAUNDRY PRIVATE LIMITED VS RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	IBC Section 59	5/12/2022	page:71-84, 95-108, 110, 119, 124, 133, 141, 168, 170, not clear, etc	NAVEEN NARANG

57	29/11/2022	Company Petition IB (IBC)	710102099002022		STATE BANK OF INDIA VS JAGTAR SINGH	Section 95(1)	5/12/2022	pagE:312, 316, numbering missed, page: 405, 407, 409, not clear page etc	SIDDHARTH SANGAL
58	29/11/2022	Company Petition IB (IBC)	710102098952022		RAJKUMAR VS JAGTAR SINGH	Section 94(1)	5/12/2022	counsel details missed in index, page 23 sign missed, page:48-49 not clear, page:58-65 hindi, pos missed, etc	Atul Bhatia
59	29/11/2022	Company Petition (Companies Act)	710102098942022		DR. AMIT CHAUDHARY VS M/S NESTIVA MEDICARE PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)	5/12/2022	Pgs cut 16,17,19,25,26, serial no cut,pgs not clear 38 to 51,84,85 serial not missed after pg no 55,pg 76 missed, company master data missed, true copy sign missed in annexuress, 25rs welfare not clear and 3rs court fees missed in vakalatnama	ACHINTYA TIWARI
60	1/12/2022	Company Petition (Companies Act)	710102099592022		MSB CAPITAL ADVISORS PRIVATE LIMITED VS CONSULTI INFO SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/12/2022	Fees missed of sections 244,242, list of dates &&& events missed,small font 36,37, pgs not clear 43 to 45,paste welfare and court fees in blank space on vakaltnama,MoA &&& AoA missed of respondent	UDDYAM
61	30/11/2022	Company Petition IB (IBC)	710102099462022		IMPERISH CONSTRUCTION PVT. LTD. VS RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/12/2022	section wrong	PRANAV
62	1/12/2022	CA(A) Merger and Amalgamation(Companies Act)	710102099762022		ANEST IWATA MOTHERSON COATING EQUIPMENTPRIVATE LIMITED VS RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/12/2022	Wrong case type select,pgs not clear 274 to 276	Akshay Ringe
63	1/12/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102099732022		AMARYLLIS CLOTHING PRIVATE LIMITED VS RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/12/2022	Pgs not clear 165 to 167,174, vakaltnama &&& 25rs welfare and 3rs court fees missed, volume wise index missed	AVINASH
64	3/12/2022	Company Petition (Companies Act)	710102100332022		PANKAJ AGARWAL VS SURYA MAINTENANCE AGENCY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/12/2022	Section 242 fees missed,pgs not clear 154,164, sign missed on true copy stamp in annexuress	ASHISH
65	20/09/2022	Restoration Application (IBC)	710102077082022	INTERLOCUTORY APPLICATION (I.B.C)/1149(ND)2022	RP SUNIL KUMAR AGRAWAL VS RAMESH RAO	Rule 11 of NCLT, 2016	2/12/2022	main case wrong link	SUNIL KUMAR AGRAWAL

66	2/9/2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Rule 11 of NCLT, 2016	1/12/2022	Section Wrong main petition not mention in prayer	Sanyam
67	22/10/2022	Interlocutory Application (I.B.C)	710102088292022		ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS ERA BUILDING SYSTEMS LTD. (APEX BUILDSYS LTD)	Sec 60(5)	1/12/2022	Incomplete Documents and Main Case Not Link Document Properly Upload and Section Mentioned Index please merge all pdf in single pdf	Assistant Commissioner
68	4/11/2022	Interlocutory Application (I.B.C)	710102091062022	COMPANY PETITION IB (IBC)/1096(PB)2018	AGARWAL COAL CORPORATION PRIVATE LIMITED VS MS. MAYA GUPTA IRP OF ACTION ISPAT AND POWER PVT LTD	Sec 60(5)	5/12/2022	memo party missing and page number missing after 20 page and vakalatnama missing	Praveen
69	3/11/2022	Interlocutory Application (I.B.C)	710102090892022	COMPANY PETITION IB (IBC)/2628(ND)2019	RAMAWATI DEVI VS SARAYA INDUSTRIES LTD	Sec 60(5)	5/12/2022	page 10-40 not clear page	KARUNA NIDHI
70	5/11/2022	Interlocutory Application (I.B.C)	710102091392022	COMPANY PETITION IB (IBC)/646(PB)2021	S.K. JAIN VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	1/12/2022	Affidavit Back Date	Astha Gupta
71	7/11/2022	Interlocutory Application (I.B.C)	710102091862022	COMPANY PETITION IB (IBC)/470(ND)2017	PIYUSH TIWARI VS KASHI VISHWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	1/12/2022	Incomplete documents, Basic details not there	ANURAG KUMAR
72	7/11/2022	Interlocutory Application (I.B.C)	710102091642022	COMPANY PETITION IB (IBC)/847(ND)2019	SARAN EQUIPMENTS & ENGINEERS (P) LTD. VS PIONEER FABRICATORS PRIVATE LTD	Rule 11 of NCLT, 2016	5/12/2022	welfare not clear and Applicant Sign Missing in Prayer Ram Yash Singhal	MOHIT NANDWANI
73	8/11/2022	Interlocutory Application (I.B.C)	710102092232022		PARTHA SARATHY SARKAR VS COC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	1/12/2022	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket not Allowed Mid on Vakalatnama Main Case Not Link and Section wrong counsel details missed after index and every where page 67-69,113-133 not clear page	PARTHA
74	11/11/2022	Interlocutory Application (I.B.C)	710102093602022	COMPANY PETITION IB (IBC)/1106(ND)2018	REGIONAL PF COMMISSIONER DELHI-EAST VS M/S. EXCLUSIVE OVERSEAS PVT. LTD.	Sec 60(5)	6/12/2022	Pg,25,26,27,28,-37 not clear page	SHIVANATH MAHANTA
75	11/11/2022	Interlocutory Application (I.B.C)	710102093402022	COMPANY PETITION IB (IBC)/376(ND)2020	STATE BANK OF INDIA VS M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.	Sec 43(1) r/w Sec 44 (1)	6/12/2022	E-Stamp Paper Missing and affidavit not notarize	MITAL AND MITAL

76	10/11/2022	Interlocutory Application (I.B.C)	710102093042022	COMPANY PETITION IB (IBC)/3455(ND)2019	HANS RAJ BHOGRA RESOLUTION PROFESSIONAL M/S MK FURNCRRAFT PRIVATE LIMITED VS SEETU KOHLI AND ORS.	Sec 66(1)	6/12/2022	section wrong counsel detail missed on memo party court fee missed 3 rs	aditya gauri
77	15/11/2022	Interlocutory Application (I.B.C)	710102094442022	COMPANY PETITION IB (IBC)/1896(ND)2019	INTEC CAPITAL LTD VS SUNIL KUMAR AGGARWAL RESOLUTION PROFESSIONAL GSS PROCON PRIVATE LIMITED	Sec 60(5)	2/12/2022	Applicant sign Missing in Index and Page no. 51-56 , 58- 63, Page Not Clear and Page No. 80, 82 , 84, 86, 88, Need to English Translate Copy Please Page No. Mentioned in True Typed Copy and Page No. After 50 to 139 Double Pagination	INTEC CAPITAL LIMITED
78	17/11/2022	Interlocutory Application (I.B.C)	710102094972022	COMPANY PETITION IB (IBC)/980(ND)2020	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED VS SITI VISION DIGITAL MEDIA PVT. LTD.	Application under any other provisions- IBC	1/12/2022	section wrong applicant sign missed	HARSHAL KUMAR
79	19/11/2022	Interlocutory Application (I.B.C)	710102095952022	COMPANY PETITION IB (IBC)/205(ND)2021	ROMESH SAWHNEY VS SITI VISION DIGITAL MEDIA PVT. LTD.	Sec 60(5)	2/12/2022	24-25, not clear page and 33,39,43 cut page and due payment other section rule 11	Aditya Trehan
80	22/11/2022	Interlocutory Application (I.B.C)	710102096582022	COMPANY PETITION IB (IBC)/1096(PB)2018	AGARWAL FUEL CORPORATION PRIVATE LIMITED VS MS. MAYA GUPTA IRP OF ACTION ISPAT AND POWER PVT LTD	Sec 60(5)	5/12/2022	memo party missing and page numbering missing after 15 page and double page numbering after 25 page and vakalatanama missing	Praveen
81	22/11/2022	Interlocutory Application (I.B.C)	710102096552022	COMPANY PETITION IB (IBC)/401(ND)2017	MARTIN MINJ VS EARTH INFRASTRUCTURE S LTD.	Sec 60(5)	1/12/2022	Please Remove Index of Affidavit After Prayer and Annexure Index Remove and Index Remove of Vakalatnama and Proof of Service Index Remove Page No. 41-42, 44, 46, Page Not Clear and Page No. 58-104, True Copy Sign Missing	Arvind
82	26/11/2022	Interlocutory Application (I.B.C)	710102098002022	COMPANY PETITION IB (IBC)/1088(PB)2020	MR. PARDEEP KUMAR SETHI VS MR. SANJAY TIKU (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 66(1)	6/12/2022	section wrong	Khushboo Shah
83	26/11/2022	Restoration Application (IBC)	710102098042022	COMPANY PETITION IB (IBC)/315(ND)2020	INSECTICIDES INDIA PRIVATE LIMITED VS GUPTA BIOTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/12/2022	Case Type Wrong and Section Wrong According your Index	RISHI SOOD
84	25/11/2022	Interlocutory Application (I.B.C)	710102097882022	COMPANY PETITION IB (IBC)/1347(PB)2018	DEVENDRA SINGH VS GUPTA BIOTECH PRIVATE LIMITED	Application under any other provisions- IBC	2/12/2022	main case wrong and main case is different pdf and technical	DEVENDRA
85	24/11/2022	Interlocutory Application (I.B.C)	710102097332022	COMPANY PETITION IB (IBC)/997(ND)2019	DIPTII GUPTAA VS RAKESH KUMAR JAIN	Rule 11 of NCLT, 2016	5/12/2022	22,45,70,72-73,not clear page and due payment other section	AVTAAR

86	25/11/2022	Interlocutory Application (I.B.C)	710102097822022	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Application under any other provisions- IBC	6/12/2022	case type wrong and 16 page missing	Avneesh Arputham
87	28/11/2022	Interlocutory Application (I.B.C)	710102098422022	COMPANY PETITION IB (IBC)/1022(ND)2018	MR. SUDHANSHU UPADHYAY & ORS VS M/S ROHTAS PROJECTS LTD.	Sec 60(5)	5/12/2022	affidavit back date and notary missing in stamp paper	AMAN KUMAR DWIVEDI
88	29/11/2022	Interlocutory Application (I.B.C)	710102099052022		TECPRO SYSTEM LIMITED UNDER LIQUIDATION VS M/S ROHTAS PROJECTS LTD.	Application under any other provisions- IBC	1/12/2022	main case not link and welfare and court fee missing	ankur gupta
89	29/11/2022	Interlocutory Application (I.B.C)	710102098592022	COMPANY PETITION IB (IBC)/1565(PB)2018	MANU GOEL VS ATUL KUMAR KANSAL	Sec 60(5)	1/12/2022	page number missing in application and index	honey Khanna
90	29/11/2022	Interlocutory Application (I.B.C)	710102098522022	COMPANY PETITION IB (IBC)/409(ND)2022	SONAL GUPTA VS BEST AGROLIFE LIMITED	Application under any other provisions- IBC	1/12/2022	ib not mention in main case and page number missing in index and sign missing in application page and page number missing application	MOHIT NANDWANI
91	29/11/2022	Interlocutory Application (I.B.C)	710102098542022	COMPANY PETITION IB (IBC)/1565(PB)2018	ANIL SHARMA VS ATUL KUMAR KANSAL	Sec 60(5)	1/12/2022	page 21,28,30 not clear and page number not mention in index	honey Khanna
92	29/11/2022	Interlocutory Application (I.B.C)	710102098572022	COMPANY PETITION IB (IBC)/1565(PB)2018	DEEPAK THAKKAR VS ATUL KUMAR KANSAL	Sec 60(5)	1/12/2022	39, not clear page and stamp paper missing and service missing	honey Khanna
93	29/11/2022	Interlocutory Application (I.B.C)	710102098582022	COMPANY PETITION IB (IBC)/1565(PB)2018	DHARMENDER SINGH VS ATUL KUMAR KANSAL	Sec 60(5)	2/12/2022	Page No. 34-36 Need to English Translate copy and Page No. 44 Not Clear and Page No. 56-62 True Copy Sign Missing and Proof of Service Not Open Technical Error Please Upload Once Again	honey Khanna
94	29/11/2022	Interlocutory Application (I.B.C)	710102098972022	COMPANY PETITION IB (IBC)/1348(ND)2019	DEEPAK GUPTA VS EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	1/12/2022	due payment other section and ticket not allowed mid on vakalatnama	Ankit Kumar
95	29/11/2022	Interlocutory Application (I.B.C)	710102098632022	COMPANY PETITION IB (IBC)/1565(PB)2018	MARS INFRA ENGINEERING PVT. LTD. VS ATUL KUMAR KANSAL	Sec 60(5)	1/12/2022	page number missing in application and index	Kushal
96	29/11/2022	Interlocutory Application (I.B.C)	710102098532022	COMPANY PETITION IB (IBC)/1591(PB)2018	SHARAD VADEHRA VS JITESH GUPTA	Sec 60(5)	1/12/2022	need to sign every page in application and 47-49,59-60,82-90,98-99,103-104,107-109,169-205,209-210, not clear page and welfare and court fee missing and true copy missing	ABHISHEK
97	29/11/2022	Interlocutory Application (I.B.C)	710102099032022	COMPANY PETITION IB (IBC)/532(PB)2017	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF M/S KANIK ELECTRONICS PRIVATE LIMITED VS JITESH GUPTA	Application under any other provisions- IBC	1/12/2022	main case wrong	aditya gauri

98	29/11/2022	Interlocutory Application (I.B.C)	710102098862022	COMPANY PETITION IB (IBC)/412(ND)2022	MR. SURESH JINDAL VS JITESH GUPTA	Rule 11 of NCLT, 2016	1/12/2022	memo party missing	Kushal
99	29/11/2022	Interlocutory Application (I.B.C)	710102098552022	COMPANY PETITION IB (IBC)/1565(PB)2018	BARASIA ADVERTISING LTD VS ATUL KUMAR KANSAL	Sec 60(5)	1/12/2022	page number missing in application and index	honey Khanna
100	29/11/2022	Interlocutory Application (I.B.C)	710102098852022	COMPANY PETITION IB (IBC)/1022(ND)2018	WING CONSTRUCTION & DEVELOPERS PVT LTD VS MUKESH GUPTA	Sec 60(5)	1/12/2022	166,168,170,178,180,182, 185 not clear page	RAHUL KUMAR SINGH
101	29/11/2022	Miscellaneous Application (IBC)	710102098622022	COMPANY PETITION IB (IBC)/1022(ND)2018	SUDAL INDUSTRIES LIMITED VS SUDAL INDUSTRIES LIMITED	Any other provision - Govt body	1/12/2022	case type wrong and section wrong	Vikramaditya Singh
102	29/11/2022	Interlocutory Application (I.B.C)	710102098502022	COMPANY PETITION IB (IBC)/20(PB)2021	ANIL KOHLI RESOLUTION PROFESSIONAL VS UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH REGIONAL MANAGER	Sec 60(5)	2/12/2022	Page No. 41-43 Need to English Translate Copy and Please Page No. Mentioned in True Typed Copy	ABHISHEK
103	29/11/2022	Interlocutory Application (I.B.C)	710102098562022	COMPANY PETITION IB (IBC)/1565(PB)2018	SIMMI BHASKAR VS ATUL KUMAR KANSAL	Sec 60(5)	1/12/2022	page number missing in index and 20,24,not clear page and 25-28 cut page and page 51 page missing	honey Khanna
104	28/11/2022	Interlocutory Application (I.B.C)	710102098402022	COMPANY PETITION IB (IBC)/1022(ND)2018	MR. DINESH CHANDRA TRIPATHI VS M/S ROHTAS PROJECTS LTD.	Sec 60(5)	5/12/2022	affidavit back date and notary missing in stamp paper	AMAN KUMAR DWIVEDI
105	29/11/2022	Interlocutory Application (I.B.C)	710102098782022		CHITRANAJAN GUPTA & ORS. VS ORRIS INFRASTRUCUTURE PVT LTD	Sec 60(5)	6/12/2022	main case not link and affidavit not notarize	TAPAS TYAGI
106	25/11/2022	Interlocutory Application (I.B.C)	710102097672022	COMPANY PETITION IB (IBC)/3173(ND)2019	HEMANT SETHI RESOLUTION PROFESSIONAL OF EMKAY AUTOMOBILE INDUSTRIES LIMITED VS MAHENDRA KUMAR JAJOO AND ORS.	Sec 66(1)	5/12/2022	Wrong Application Upload and Main Case Wrong and Case Title wrong	aditya gauri
107	29/11/2022	Interlocutory Application (I.B.C)	710102098802022		TECPRO SYSTEM LIMITED UNDER LIQUIDATION VS MAHENDRA KUMAR JAJOO AND ORS.	Application under any other provisions- IBC	6/12/2022	main case not link and memo party incomplete and page number double after 11 page and 183,185,187,189,191,193, 195,198,200,202,204,206, 208,210,217,219,221,223, 225,227,229,232, cut page and 234-235, not clear page and welfare and court fee missing	ankur gupta

108	29/11/2022	Interlocutory Application (I.B.C)	710102098772022	COMPANY PETITION IB (IBC)/65(ND)2020	RANJAN CHAKRABORTI VS MAHENDRA KUMAR JAJOO AND ORS.	Application under any other provisions- IBC	6/12/2022	page number 1-3 missing in index	RANJAN
109	27/11/2022	Interlocutory Application (I.B.C)	710102098252022	COMPANY PETITION IB (IBC)/894(ND)2019	REGIONAL PF COMMISSIONER NOIDA VS PALM DEVELOPERS PRIVATE LTD.	Sec 60(5)	6/12/2022	Fees Payment details incomplete.	SHIVANATH MAHANTA
110	29/11/2022	Interlocutory Application (I.B.C)	710102099122022	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL INTERIM RESOLUTION PROFESSIONAL AADI BEST CONSORTIUM PVT LTD VS PALM DEVELOPERS PRIVATE LTD.	Application under any other provisions- IBC	5/12/2022	delete previous document	SINHA SHREY
111	30/11/2022	Interlocutory Application (I.B.C)	710102099132022	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL INTERIM RESOLUTION PROFESSIONAL AADI BEST CONSORTIUM PVT LTD VS PALM DEVELOPERS PRIVATE LTD.	Sec 60(5)	5/12/2022	delete previous document	SINHA SHREY
112	30/11/2022	Interlocutory Application (I.B.C)	710102099472022		MR. CHITRANK KAUSHIK VS RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	5/12/2022	memo of party incomplete and section wrong and 34 cut page	PRANAV
113	29/11/2022	Restoration Application (IBC)	710102098902022	COMPANY PETITION IB (IBC)/531(ND)2020	ARMOUR SECURITY INDIA PRIVATE LIMITED VS AMBIENCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/12/2022	Board resolution not filed. Company seal on vakalatnama.	OCEAN LAW FIRM
114	30/11/2022	Interlocutory Application (I.B.C)	710102099142022	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL INTERIM RESOLUTION PROFESSIONAL AADI BEST CONSORTIUM PVT LTD VS AMBIENCE PRIVATE LIMITED	Application under any other provisions- IBC	5/12/2022	12-18,20-21, not clear page	SINHA SHREY
115	29/11/2022	Miscellaneous Application (IBC)	710102098612022	COMPANY PETITION IB (IBC)/708(ND)2021	JALDHARA PROPERTIES AND TRADING PRIVATE LIMITED VS SUDAL INDUSTRIES LIMITED	Any other provision - Govt body	1/12/2022	case type and section wrong and main case not link	Vikramaditya Singh
116	29/11/2022	Miscellaneous Application (IBC)	710102098602022	COMPANY PETITION IB (IBC)/708(ND)2021	CANARA BANK VS SUDAL INDUSTRIES LIMITED	Any other provision - Govt body	1/12/2022	main case not link and case type and section wrong	Vikramaditya Singh
117	2/12/2022	Interlocutory Application (I.B.C)	710102099842022	COMPANY PETITION IB (IBC)/271(PB)2017	METROLINE SHIVPURI BUILDCON PVT. LTD. & ANR VS WIANXX IMPEX PRIVATE LIMITED		5/12/2022	Memo Party Missing	Harish

118	2/12/2022	Interlocutory Application (I.B.C)	710102099932022	COMPANY PETITION IB (IBC)/1913(ND)2019	NIMITAYA HOTEL AND RESORTS LIMITED VS ALLAHABAD BANK	Sec 60(5)	6/12/2022	25-26,35-38,56-57,59,94-96, NOT CLEAR PAGE AND APPLICANT SIGN MISSING PRAYER AND TRUE COPY MISSING AND PAGE NUMBER NOT MENTION AFTER 142 IN INDEX AND WRONG ARRANGE PAGE NUMBERING IN INDEX	manuj nagrath
119	1/12/2022	Interlocutory Application (I.B.C)	710102099682022	COMPANY PETITION IB (IBC)/1383(PB)2018	INDIABULLS HOUSING FINANCE LIMITED VS MANISH GUPTA RESOLUTION PROFESSIONAL OF VARDHAMAN BUILDTECH LIMITED	Application under any other provisions- IBC	5/12/2022	case type wrong and section not mention in index and 12-13 not clear page and stamp paper missing	Sumesh
120	2/12/2022	Restoration Application (IBC)	710102099942022		KAPILDEV RAJAK VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD	Rule 11 of NCLT, 2016	5/12/2022	main case not link with application	VISHNU KUMAR
121	3/12/2022	Miscellaneous Application(Companies Act)	710102100202022	COMPANY PETITION (COMPANIES ACT)/134(ND)2022	CYBER Q CONSULTING PRIVATE LIMITED VS RAJIV MALHOTRA	Rule 11 of NCLT	5/12/2022	memo party missing and section not mention in index and case type wrong and need to sign every page in application	Abhishek
122	5/12/2022	Interlocutory Application (I.B.C)	710102100532022	COMPANY PETITION IB (IBC)/3467(ND)2019	ORCHID OVERSEAS PVT. LTD. VS IREO PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/12/2022	Ticket Not Allowed Mid on Vakalatnama	aanchal tikmani
123	3/12/2022	Interlocutory Application (I.B.C)	710102100222022	COMPANY PETITION IB (IBC)/985(ND)2020	VIKRAM VISHAL MINHAS VS IREO PRIVATE LIMITED	Application under any other provisions- IBC	5/12/2022	affidavit missing and 85-88,92,94,102,164, not clear page and volume wise index missing vol1 vol2	Vikram Vishal Minhas
124	6/12/2022	Interlocutory Application (I.B.C)	710102100632022	COMPANY PETITION IB (IBC)/995(ND)2018	RYNE OWNERS SOCIAL WELFARE SOCIETY ALL MEMBERS ACTING THROUGH MR. PAWAN PRATAP PRAVEEN VS MR. ANIL MATTA RESOLUTION PROFESSIONAL FOR PRIMROSE INFRA TECH PRIVATE LIMITED	Sec 60(5)	6/12/2022	Section Wrong According your Index and Page No. 17 Need to English Translate Copy and Page No. 52- 113, Page Not clear and Ticket Not Allowed Mid on Vakalatnama	KARAN
125	5/12/2022	Interlocutory Application (I.B.C)	710102100512022	COMPANY PETITION IB (IBC)/1066(ND)2020	PRAFUL RAJ VS GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED & ANR.	Sec 60(5)	6/12/2022	11,12,14,16,17,18,20,22,24,26,28,30 cut page and 34,36,38,47,49-52, not clear page and section not mention in index	HONEY SATPAL
126	3/12/2022	Interlocutory Application (I.B.C)	710102100352022	COMPANY PETITION IB (IBC)/1518(ND)2018	MR. K BABU VARGHESE VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Rule 11 of NCLT, 2016	5/12/2022	memo party missing	Ribhu

127	3/12/2022	Interlocutory Application (I.B.C)	710102100282022	COMPANY PETITION IB (IBC)/1565(PB)2018	SHIVA FABRICATORS AND TRADERS VS M/S. CROWN REALTECH PRIVATE LIMITED	Sec 60(5)	6/12/2022	page 7,44-46,57 not clear and sign missing in application page and applicant sign missing in prayer	ANKIT SHARMA
128	6/12/2022	Interlocutory Application (I.B.C)	710102100602022	COMPANY PETITION IB (IBC)/242(PB)2020	DEBABRATA ROY CHOUDHURI VS THE STATE TRADING CORPORATION OF INDIA LIMITED	IBC Under Sec 9	6/12/2022	memo party missing and section wrong and section not mention in index and sign missing in application page and applicant sign missing in prayer and 34 page not clear	Vipul
129	5/12/2022	Interlocutory Application (I.B.C)	710102100472022	COMPANY PETITION IB (IBC)/1022(ND)2018	MUKTI CHOWDHARY VS M/S ROHTAS PROJECTS LTD.	Sec 60(5)	6/12/2022	need to sign every page in application page	Mukti Chowdhary
130	25-11-2022	0710102/16787/2019(N o.of Docs - 2)	0710102167872019/19	COMPANY PETITION IB (IBC)/242(PB)2020	DEBABRATA RAY Vs. THE STATE TRADING CORPORATION OF INDIA LIMITED	IBC Under Sec 9	5/12/2022	E-stamp and Affidavit msising, True Copy sign misisng in Invoices statement document	
131	26-11-2022	0710102/14184/2019(N o.of Docs - 3)	0710102141842019/3	COMPANY APPLICATION(IBC)/242 4(PB)2019	ROHIT SEHGAL Vs. SUNIL MITTAL & OTHERS	Sec 66(1)	6/12/2022	Separate Volume 1 Index missing, Place the Welfare Fee stamp and COurt Fee stamp in Blank space in Vakalatnama	
132	1/12/2022	0710102/01147/2022(N o.of Docs - 1)	0710102011472022/9	INTERLOCUTORY APPLICATION (I.B.C)/1075(PB)2022	RABINDRA KUMAR MINTRI Vs. MADHAV SARAN AGARWAL & ORS	Sec 50(1)	6/12/2022	One rupee Court Fee stamp msising in Vakalatnama	
133	1/12/2022	0710102/04582/2021(N o.of Docs - 2)	0710102045822021/25	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED	Sec 30	6/12/2022	Sign missing in Pages 3 to 14 according to PDF	
134	1/12/2022	0710102/09200/2022(N o.of Docs - 2)	0710102092002022/1	INTERLOCUTORY APPLICATION (I.B.C)/5572(ND)2022	BIKRAM BHADUR THROUGH POA NAVIN PANT Vs. MR. ANKIT GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	6/12/2022	Notary msising in E-stamp, Affidavit Back date	
135	26-11-2022	0710102/00257/2022(N o.of Docs - 4)	0710102002572022/5	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD Vs. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	6/12/2022	Pages 225,532 according to PDF Not Clear	
136	28-11-2022	0710102/00795/2022(N o.of Docs - 3)	0710102007952022/13	COMPANY PETITION (COMPANIES ACT)/5(ND)2022	SH. SURINDER SINGH & ORS. Vs. ACHINTYA HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/12/2022	Wrong Index filed, Sign msising in Pages 1 to 29 according to PDF	
137	28-11-2022	0710102/04713/2021(N o.of Docs - 2)	0710102047132021/1	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021	PENTA TRAVELS (INDIA) PVT. LTD. Vs. AJIT GYANCHAND JAIN	Sec 60(5)	6/12/2022	Affidavit Back date	
138	28-11-2022	0710102/07038/2022(N o.of Docs - 3)	0710102070382022/1	INTERLOCUTORY APPLICATION (I.B.C)/5301(PB)2022	CROWN BUSINESS PARK TOWER A BUYERS ASSOCIATION Vs. ATUL KANSAL	Sec 60(5)	6/12/2022	True Copy sign missing in Pages 352 to 359 according to PDF	

139	2/12/2022	0710102/01612/2021(N o.of Docs - 2)	0710102016122021/11	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	6/12/2022	True Copy sign msising in Pages 21 to 28 according to PDF	
140	3/12/2022	0710102/05255/2022(N o.of Docs - 2)	0710102052552022/1	COMPANY PETITION IB (IBC)/601(PB)2022	SARVOTTAM ROLLING MILLS PRIVATE LIMITED Vs. RATHI INDUSTRIES LIMITED	IBC Under Sec 9	6/12/2022	Welfare Fee stamp msising in Vakalatnama	
141	3/12/2022	0710102/08198/2022(N o.of Docs - 3)	0710102081982022/2	COMPANY PETITION (COMPANIES ACT)/199(ND)2022	REENA MAHENDRU Vs. LALIT AIRWAYS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/12/2022	Wrong File uploaded;please upload the correct file	
142	28-11-2022	0710102/02192/2021(N o.of Docs - 6)	0710102021922021/5	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. Vs. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	6/12/2022	Mater Index Missing and Volume Wise Index Missing and Counsel Sign Missing and Need to Application Sign on Every Pages in Rejoinder and Verify Date Missing in Affidavit and True Copy Sign Missing in All Annexures	
143	28-11-2022	0710102/08848/2022(N o.of Docs - 2)	0710102088482022/1	INTERLOCUTORY APPLICATION (I.B.C)/5398(ND)2022	MANOJ KUMAR ANAND Vs. SMT. NEELINA SEBASTINE	Regulation 44(2), Liquidation process Regulation, 2016	6/12/2022	Need to Applicant Sign on Every Pages in Brief Synopsis	
144	28-11-2022	0710102/10736/2020(N o.of Docs - 2)	0710102107362020/4	COMPANY PETITION IB (IBC)/1059(PB)2020	SATVIR SINGH GULIA Vs. M/S EMAAR MGF LAND LIMITED	IBC Under Sec 9	6/12/2022	Page No. 24 After Page No. Missing in PDF	
145	30-11-2022	0710102/03695/2022(N o.of Docs - 2)	0710102036952022/1	COMPANY APPLICATION(COMPANIES ACT)/168(PB)2022	JHANKAR BANQUETS PVT. LTD Vs. VISTA HOSPITALITY PVT. LTD.	Rule 11 of NCLT	6/12/2022	Need to Applicant Sign on Every Pages in Written Submissions	
146	30-11-2022	0710102/05006/2022(N o.of Docs - 2)	0710102050062022/2	INTERLOCUTORY APPLICATION (I.B.C)/3015(PB)2022	DURGA DAS AGRAWAL Vs. MR. MUKESH KUMAR	19(2)	6/12/2022	Page No. 38, 46, 132-133, 138, Page Not Clear	
147	30-11-2022	0710102/06383/2022(N o.of Docs - 1)	0710102063832022/3	COMPANY PETITION IB (IBC)/621(ND)2022	RAVI SHARMA LIQUIDATOR OF M/S S R POLYMERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	6/12/2022	Only Proof of Service Show Please Document Upload Once Again	
148	30-11-2022	0710102/06901/2022(N o.of Docs - 2)	0710102069012022/1	RESTORATION APPLICATION (COMPANIES ACT)/21(PB)2022	SUBHASH CHANDER MANOCHA Vs. COLUMBUS PREMIER SHOES PRIVATE LIMITED	Sec 48(2)	6/12/2022	Page No. Missing in PDF of Proof of Service According your Index	
149	30-11-2022	0710102/06903/2022(N o.of Docs - 2)	0710102069032022/1	RESTORATION APPLICATION (COMPANIES ACT)/22(PB)2022	SUBHASH CHANDER MONOCHA Vs. GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec 48(2)	6/12/2022	Page No. Missing in PDF of Proof of Service According your Index	

150	30-11-2022	0710102/07671/2022(N o.of Docs - 2)	0710102076712022/1	COMPANY APPLICATION(COMPAN IES ACT)/361(PB)2022	R. K. MEENA Vs. COL ASHISH KHANNA	Rule 11 of NCLT	6/12/2022	Need to Applicant Sign on Every Pages in Reply	
151	1/12/2022	0710102/03221/2021(N o.of Docs - 2)	0710102032212021/5	COMPANY PETITION IB (IBC)/530(ND)2021	BAJAJ KAGAJ LIMITED Vs. SAM INDUSTRIAL ENTERPRISES LTD.	IBC Under Sec 9	6/12/2022	Page No. 6 Not Clear	
152	1/12/2022	0710102/03222/2022(N o.of Docs - 2)	0710102032222022/9	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED Vs. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	6/12/2022	Need to Applicant Sign on Every Pages in Reply and E-Stamp paper Missing	
153	1/12/2022	0710102/03972/2022(N o.of Docs - 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA Vs. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/12/2022	Volume - 1 Index Missing and Ticket Not Allowed Mid on Vakalatnama	
154	1/12/2022	0710102/04846/2022(N o.of Docs - 2)	0710102048462022/4	COMPANY PETITION IB (IBC)/571(ND)2022	HOMEBELL SOFTWARE INDIA PRIVATE LIMITED Vs.	IBC Section 59	6/12/2022	incomplete Documents	
155	1/12/2022	0710102/04846/2022(N o.of Docs - 2)	0710102048462022/5	COMPANY PETITION IB (IBC)/571(ND)2022	HOMEBELL SOFTWARE INDIA PRIVATE LIMITED Vs.	IBC Section 59	6/12/2022	Incomplete Documents	
156	1/12/2022	0710102/05287/2021(N o.of Docs - 2)	0710102052872021/2	COMPANY PETITION IB (IBC)/437(ND)2021	JMJ TOOLS THROUGH ITS PROPRIETOR KAMAL PANT Vs. NBCC(INDIA)LIMITED	IBC Under Sec 9	6/12/2022	Need to Applicant Sign on Every Pages in Written Submissions	
157	1/12/2022	0710102/05287/2021(N o.of Docs - 2)	0710102052872021/4	COMPANY PETITION IB (IBC)/437(ND)2021	JMJ TOOLS THROUGH ITS PROPRIETOR KAMAL PANT Vs. NBCC(INDIA)LIMITED	IBC Under Sec 9	6/12/2022	Need to Applicant Sign on Every Pages in Written Submissions	
158	1/12/2022	0710102/05973/2022(N o.of Docs - 1)	0710102059732022/2	COMPANY PETITION IB (IBC)/632(ND)2022	M/S HUKUM CHAND FABRICS PRIVATE LIMITED Vs. M/S BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	6/12/2022	Ticket Not Allowed Mid on Vakalatnama	
159	1/12/2022	0710102/07120/2022(N o.of Docs - 2)	0710102071202022/1	INTERLOCUTORY APPLICATION (I.B.C)/4714(PB)2022	ASHISH KHATTAR Vs. INDIRAPURAM HABITAT CENTRE PVT. LTD.	Sec 60(5)	6/12/2022	Page No. 18, 20, 22, 24, 26, 28, 30, 32, 34, 36, 38, 40, Pages Cut Page No Clear 46 Page No.	
160	1/12/2022	0710102/09115/2022(N o.of Docs - 1)	0710102091152022/1	INTERLOCUTORY APPLICATION (I.B.C)/5482(ND)2022	PRABHAKAR KUMAR Vs. 1.MR. SUDHIR PURAN SINGH CHAUHAN	Sec 60(5)	6/12/2022	Pagination Wrong According your Index	
161	1/12/2022	0710102/09165/2022(N o.of Docs - 1)	0710102091652022/1	INTERLOCUTORY APPLICATION (I.B.C)/5510(ND)2022	PRABHAKAR KUMAR Vs. DISTRICT COLLECTOR DISTRICT COLLECTOR OFFICE RAIGAD	Sec 60(5)	6/12/2022	Pagination Wrong According your Index	
162	1/12/2022	0710102/09252/2022(N o.of Docs - 1)	0710102092522022/1	INTERLOCUTORY APPLICATION (I.B.C)/5507(ND)2022	PRABHAKAR KUUMAR Vs. ASHOK KUMAR AGARWAL	Application under any other provisions- IBC	6/12/2022	Pagination Wrong According your Index	

163	1/12/2022	0710102/09272/2022(N o.of Docs - 1)	0710102092722022/1	COMPANY PETITION IB (IBC)/850(ND)2022	SANJIVV NARULAA Vs.	Section 94(1)	6/12/2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
164	1/12/2022	0710102/09340/2020(N o.of Docs - 2)	0710102093402020/3	INTERLOCUTORY APPLICATION (I.B.C)/4298(PB)2020	AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)	Sec 60(5)	6/12/2022	Pagination Wrong According your Index	
165	1/12/2022	0710102/13526/2019(N o.of Docs - 2)	0710102135262019/9	COMPANY PETITION IB (IBC)/2646(ND)2019	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	6/12/2022	Need to Applicant Sign on Every Pages in Written Submissions	
166	2/12/2022	0710102/00235/2020(N o.of Docs - 2)	0710102002352020/7	COMPANY APPLICATION(IBC)/266(ND)2020	R M HOUSEKEEPING Vs. HELPLINE HOSPITALITY PRIVATE LIMITED	Application under any other provisions- IBC	6/12/2022	Wrongly Filed Need to be IA	
167	2/12/2022	0710102/00858/2022(N o.of Docs - 1)	0710102008582022/5	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED Vs. SREI INFRASTRUCTURE FINANCE LIMITED	Sec. 271-273	6/12/2022	Incomplete Documents	
168	5/12/2022	0710102/01282/2022(N o.of Docs - 1)	0710102012822022/24	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) Vs. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	6/12/2022	E-Stamp Paper Missing	
169	5/12/2022	0710102/01282/2022(N o.of Docs - 4)	0710102012822022/25	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) Vs. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	6/12/2022	Counsel detail Incomplete	
170	5/12/2022	0710102/01820/2022(N o.of Docs - 2)	0710102018202022/7	COMPANY PETITION (COMPANIES ACT)/56(ND)2022	PARVEEN KUMAR GOYAL Vs. CAPITAL TRANSFORMERS PRIVATE LIMITED	Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 244(1)	6/12/2022	Pagination Wrong According your Index	
171	5/12/2022	0710102/04418/2022(N o.of Docs - 2)	0710102044182022/4	INTERLOCUTORY APPLICATION (I.B.C)/3117(PB)2022	GANGA RAM AGARWAL RESOLUTION PROFESSIONAL M/S PAL INFRASTRUCTURE & DEVELOPERS PVT. LTD Vs. RAMESHWARI AND ORS	Sec 60(5)	6/12/2022	Page No. 8-194 True Copy Sign Missing	

172	5/12/2022	0710102/06286/2022(N o.of Docs - 1)	0710102062862022/1	COMPANY PETITION IB (IBC)/696(ND)2022	PRIYANKA JAIN Vs. MASCOT OVERSEAS PRIVATE LIMITED	IBC under Sec 7	6/12/2022	Page No. 9-31 True Copy Sign Missing	
173	5/12/2022	0710102/06534/2022(N o.of Docs - 2)	0710102065342022/2	INTERLOCUTORY APPLICATION (I.B.C)/4241(PB)2022	GAURAV ARORA AND ANR. Vs. ABW INFRASTRUCTURE LIMITED	Sec 60(5)	6/12/2022	Wrongly Filed Need to be IA	
174	5/12/2022	0710102/06710/2020(N o.of Docs - 2)	0710102067102020/8	COMPANY PETITION IB (IBC)/841(ND)2020	KEDRION BIOPHARMA INC. Vs. WIZAMAN IMPEX PVT. LTD.	IBC Under Sec 9	6/12/2022	E-Stamp Paper Missing	
175	5/12/2022	0710102/06837/2022(N o.of Docs - 1)	0710102068372022/1	COMPANY APPEAL(COMPANIES ACT)/197(ND)2022	CARTOMAX LUBRICANTS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT,Sec 252 (3)	6/12/2022	Incomplete Documents	
176	5/12/2022	0710102/07000/2021(N o.of Docs - 2)	0710102070002021/6	COMPANY PETITION IB (IBC)/106(ND)2022	CFM ASSET RECONSTRUCTION PVT LTD Vs. NIKHIL FOOTWEARS PRIVATE LIMITED	IBC under Sec 7	6/12/2022	Need to Applicant Sign on Every Pages in Witten Submissions and Page No. 4- 99 True Copy Sign Missing and Page No. Missing in PDF of Proof of Service According your Index	
177	5/12/2022	0710102/07301/2021(N o.of Docs - 2)	0710102073012021/5	INTERLOCUTORY APPLICATION (I.B.C)/4995(ND)2021	MS. MAYA GUPTA Vs. GIRISH BHATIA	Application under any other provisions- IBC	6/12/2022	Ticket Not Allowed Mid on Vakalatnama	
178	5/12/2022	0710102/07301/2021(N o.of Docs - 1)	0710102073012021/6	INTERLOCUTORY APPLICATION (I.B.C)/4995(ND)2021	MS. MAYA GUPTA Vs. GIRISH BHATIA	Application under any other provisions- IBC	6/12/2022	Ticket Not Allowed Mid on Vakalatnama	
179	5/12/2022	0710102/07690/2022(N o.of Docs - 3)	0710102076902022/3	TRANSFER APPLICATION (IBC)/38(PB)2022	ISHRAT ALI Vs. THE COSMOS COOPERATIVE BANK LTD & ANR	Rule16(d),NCLT Rules,2016 IBC	6/12/2022	Pagination Wrong According your Index	
180	5/12/2022	0710102/07690/2022(N o.of Docs - 1)	0710102076902022/4	TRANSFER APPLICATION (IBC)/38(PB)2022	ISHRAT ALI Vs. THE COSMOS COOPERATIVE BANK LTD & ANR	Rule16(d),NCLT Rules,2016 IBC	6/12/2022	Only Proof of Service Show Please Document Upload once again	
181	5/12/2022	0710102/07690/2022(N o.of Docs - 2)	0710102076902022/5	TRANSFER APPLICATION (IBC)/38(PB)2022	ISHRAT ALI Vs. THE COSMOS COOPERATIVE BANK LTD & ANR	Rule16(d),NCLT Rules,2016 IBC	6/12/2022	E-Stamp Paper Missing	
182	5/12/2022	0710102/07759/2022(N o.of Docs - 1)	0710102077592022/3	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI Vs. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	6/12/2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama	
183	5/12/2022	0710102/07767/2022(N o.of Docs - 1)	0710102077672022/2	COMPANY PETITION (COMPANIES ACT)/183(ND)2022	ANJU SAHNI Vs. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	6/12/2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama	
184	5/12/2022	0710102/07769/2022(N o.of Docs - 1)	0710102077692022/2	COMPANY PETITION (COMPANIES ACT)/172(ND)2022	ANJU SAHNI Vs. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	6/12/2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama	
185	5/12/2022	0710102/07769/2022(N o.of Docs - 1)	0710102077692022/3	COMPANY PETITION (COMPANIES ACT)/172(ND)2022	ANJU SAHNI Vs. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	6/12/2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama	

186	5/12/2022	0710102/07778/2022(N o.of Docs - 1)	0710102077782022/2	COMPANY PETITION (COMPANIES ACT)/196(ND)2022	ANJU SAHNI Vs. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	6/12/2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama	
187	5/12/2022	0710102/07784/2022(N o.of Docs - 1)	0710102077842022/2	COMPANY PETITION (COMPANIES ACT)/178(ND)2022	ANJU SAHNI Vs. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Sec. 58(3)	6/12/2022	25 Rs. Welfare Fund Fess Missing in Vakalatnama	
188	5/12/2022	0710102/08368/2022(N o.of Docs - 1)	0710102083682022/1	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA Vs. MS. NEELAM RANA TEWARI	19(2)	6/12/2022	Page No. Missing in E-Stamp Paper According your Index	
189	5/12/2022	0710102/09046/2022(N o.of Docs - 1)	0710102090462022/1	COMPANY PETITION IB (IBC)/830(ND)2022	B.P. AGENCY (HYD) Vs. BN PACK CORRUGATED PRIVATE LIMITED	IBC Under Sec 9	6/12/2022	Proof of Service Missing in PDF According your Index	
190	5/12/2022	0710102/09046/2022(N o.of Docs - 2)	0710102090462022/2	COMPANY PETITION IB (IBC)/830(ND)2022	B.P. AGENCY (HYD) Vs. BN PACK CORRUGATED PRIVATE LIMITED	IBC Under Sec 9	6/12/2022	E-Stamp Paper Missing	
191	5/12/2022	0710102/10446/2019(N o.of Docs - 2)	0710102104462019/5	COMPANY APPLICATION(IBC)/980(ND)2019	NOSLAR INTENATIONAL LTD Vs. DAKSH PAHWA	Sec 43(1) r/w Sec 44 (1)	6/12/2022	E-Stamp Paper Missing and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Page No. 27 to 43 Ture Copy Sign Missing and Page No. 37-41 Page Not Clear and Page Numbering 32, 35, 36, Page Numbrng Cut	
192	5/12/2022	0710102/10446/2019(N o.of Docs - 1)	0710102104462019/6	COMPANY APPLICATION(IBC)/980(ND)2019	NOSLAR INTENATIONAL LTD Vs. DAKSH PAHWA	Sec 43(1) r/w Sec 44 (1)	6/12/2022	E-Stamp Paper Missing and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
193	2/12/2022	0710102/04582/2021(N o.of Docs - 3)	0710102045822021/26	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED	Sec 30	6/12/2022	Page No. 142-277 True Copy Sign Missing	
194	2/12/2022	0710102/04740/2022(N o.of Docs - 2)	0710102047402022/3	COMPANY PETITION IB (IBC)/519(PB)2022	SINOMETAL RESOURCES INC. Vs. INDO ALUSYS INDUSTRIES LIMITED	IBC Under Sec 9	6/12/2022	Index Missing and Need to Applicant Sign on Every Pages in Brief Synopsis	
195	2/12/2022	0710102/04874/2022(N o.of Docs - 1)	0710102048742022/1	COMPANY PETITION IB (IBC)/507(ND)2022	KARUR VYSYA BANK Vs. MAMTA GUPTA	Section 95(1)	6/12/2022	Page No. 10 Missing in PDF According your Index	
196	2/12/2022	0710102/05707/2022(N o.of Docs - 2)	0710102057072022/7	INTERLOCUTORY APPLICATION (I.B.C)/3590(ND)2022	INDIAN BANK Vs. M/S VHV BEVERAGES PRIVATE LIMITED	Application under any other provisions- IBC	6/12/2022	Page No. Missing in PDF in Proof of Service According your Index	
197	2/12/2022	0710102/05802/2021(N o.of Docs - 2)	0710102058022021/4	COMPANY PETITION (COMPANIES ACT)/204(ND)2021	MR. ARUN SRIVASTAVA Vs. HITECH ERECTORS PRIVATE LIMITED	Sec. 59	6/12/2022	Wrongly Field Need to be IA	
198	2/12/2022	0710102/06185/2021(N o.of Docs - 2)	0710102061852021/3	RESTORATION APPLICATION (IBC)/32(ND)2021	ASHIKA CREDIT CAPITAL LIMITED Vs. MICA INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	6/12/2022	Only Proof of Service Please Document Upload Once Again	

199	2/12/2022	0710102/06640/2022(N o.of Docs - 2)	0710102066402022/1	COMPANY PETITION IB (IBC)/667(ND)2022	GOPAISA NETVENTURES PRIVATE LIMITED Vs. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	6/12/2022	E-Stamp Paper and Affidavit Missing	
200	2/12/2022	0710102/07194/2021(N o.of Docs - 2)	0710102071942021/16	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED Vs. IYOGI TECHNICAL SERVICES PVT. LTD.	IBC Section 59	6/12/2022	Wrongly Filed Need to be IA	
201	2/12/2022	0710102/07772/2021(N o.of Docs - 1)	0710102077722021/4	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/115(ND)2021	ASSOCIATED CONTAINER TERMINALS LIMITED Vs.	Sec. 230-232 - Second Motion	6/12/2022	Page No. 4-8 True Copy Sign Missing	
202	2/12/2022	0710102/08434/2022(N o.of Docs - 2)	0710102084342022/1	INTERLOCUTORY APPLICATION (I.B.C)/5550(PB)2022	GLAZE PACKAGERS PRIVATE LIMITED Vs. NARENDRA KUMAR SHARMA RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	6/12/2022	Affidavit Back Date and Moth	
203	2/12/2022	0710102/08764/2021(N o.of Docs - 2)	0710102087642021/5	INTERLOCUTORY APPLICATION (I.B.C)/5876(ND)2021	PRAVEEN BANSAL Vs. RAM MEHER GARG	Sec 25(j)	6/12/2022	Page No. Missing in Index	
204	2/12/2022	0710102/09594/2022(N o.of Docs - 1)	0710102095942022/1	INTERLOCUTORY APPLICATION (I.B.C)/5911(ND)2022	ROMESH SAWHNEY Vs. HERO FINCORP LTD.	Sec 60(5)	6/12/2022	Index Missing	
205	2/12/2022	0710102/17123/2019(N o.of Docs - 1)	0710102171232019/2	COMPANY PETITION IB (IBC)/119(PB)2020	CHELSEA MILLS LLP Vs. RAHEJA DEVELOPERS	IBC under Sec 7	6/12/2022	3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
206	3/12/2022	0710102/01486/2022(N o.of Docs - 2)	0710102014862022/3	COMPANY PETITION IB (IBC)/316(ND)2022	STATE BANK OF INDIA Vs. SPML INFRA LIMITED	IBC under Sec 7	6/12/2022	E-Stamp Paper Missing	
207	3/12/2022	0710102/01486/2022(N o.of Docs - 7)	0710102014862022/4	COMPANY PETITION IB (IBC)/316(ND)2022	STATE BANK OF INDIA Vs. SPML INFRA LIMITED	IBC under Sec 7	6/12/2022	Page No. 73, 75, 77, 79, 82-91 121-140, True Copy Sign Missing and Page No. 92 Need to English Translate Copy	
208	3/12/2022	0710102/02259/2021(N o.of Docs - 7)	0710102022592021/3	COMPANY PETITION IB (IBC)/179(ND)2022	CANARA BANK Vs. M/S. SPML INFRA LIMITED	IBC under Sec 7	6/12/2022	Page No. 99-100 need to English Translate Copy and Page No. 129-140 True Copy Sign Missing	
209	3/12/2022	0710102/05920/2022(N o.of Docs - 2)	0710102059202022/4	COMPANY PETITION IB (IBC)/575(ND)2022	AMIT GIRDHAR PROPRIETOR Vs. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	6/12/2022	E-Stamp Paper and Affidavit Missing	
210	3/12/2022	0710102/08368/2022(N o.of Docs - 1)	0710102083682022/1	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA Vs. MS. NEELAM RANA TEWARI	19(2)	6/12/2022	Proof of Service Missing in PDF According your Index	
211	3/12/2022	0710102/08675/2022(N o.of Docs - 1)	0710102086752022/1	COMPANY APPEAL(COMPANIES ACT)/231(ND)2022	ARCHANA SINGHAL Vs. PEREGRINE INDIA LOGIX PRIVATE LIMITED	Sec 252 (1) - By Government Body	6/12/2022	Page No. 4-9 True Copy Sign Missing and Page No. 10 Missing in PDF According your Index	
212	3/12/2022	0710102/08737/2022(N o.of Docs - 1)	0710102087372022/1	COMPANY APPEAL(COMPANIES ACT)/233(ND)2022	Vs.	Sec 252 (1) - By Government Body	6/12/2022	Page No. 9 Missing in Index	

213	3/12/2022	0710102/09730/2022(N o.of Docs - 2)	0710102097302022/1	INTERLOCUTORY APPLICATION (I.B.C)/5806(ND)2022	CA ANIL MATTA Vs. COMMITTEE OF CREDITORS	Sec 60(5)	6/12/2022	Affidavit Back Date	
214	3/12/2022	0710102/16787/2019(N o.of Docs - 1)	0710102167872019/18	COMPANY PETITION IB (IBC)/242(PB)2020	DEBABRATA RAY Vs. THE STATE TRADING CORPORATION OF INDIA LIMITED	IBC Under Sec 9	6/12/2022	Page No. 13-16 True Copy Sign Missing	
215	3/12/2022	0710200/41167/2018(N o.of Docs - 2)	0710200411672018/5	COMPANY PETITION IB (IBC)/367(ND)2018	ENERGY EFFICIENCY SERVICE LTD. Vs. A-ONE REALTORS P LTD	IBC Under Sec 9	6/12/2022	15 rs Welfare Fund Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
216	4/12/2022	0710102/03222/2022(N o.of Docs - 2)	0710102032222022/10	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED Vs. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	6/12/2022	E-Stamp Paper Missing and Need to Applicant Sign on Every Pages in Reply	
217	4/12/2022	0710102/09011/2022(N o.of Docs - 1)	0710102090112022/2	INTERLOCUTORY APPLICATION (I.B.C)/5377(ND)2022	PAWAN GARG Vs. STATE OF CHATTISGARH & ANR.	Sec 60(5)	6/12/2022	Page No. 11-13 True Copy Sign Missing	
218	5/12/2022	0710102/06515/2021(N o.of Docs - 4)	0710102065152021/7	COMPANY PETITION IB (IBC)/579(PB)2021	IL&FS FINANCIAL SERVICES LIMITED Vs. NEW INDIA STRUCTURES PRIVATE LIMITED	IBC under Sec 7	6/12/2022	Master Index Missing and Page No. 1-410 True Copy Sign Missing in Annexure	
219	5/12/2022	0710102/11150/2019(N o.of Docs - 2)	0710102111502019/9	COMPANY PETITION IB (IBC)/2432(PB)2019	B.A CHANDRASHEKARA SETTY Vs. INTEC INDIA LIMITED	IBC under Sec 7	6/12/2022	Need to Applicant Sign on Every Pages in Written Submissions	

**DALIP LAMBA**  
**ASSISTANT REGISTRAR**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI.**  
**ROOM NO:-103**  
**011-24361890**